

| Annexure-2 | | | | | | | | | | | | | | |
|---|--|---------------------------|------------------------|---------------------------|----------------------|-------------------------------------|---------------------------------|------------------------|----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| Name of the corporate debtor: Compugae Infocom Limited; Date of commencement of CIRP: 02.11.2023; List of creditors as on: 16.06.2025 | | | | | | | | | | | | | | |
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| Sr. no. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if Any |
| | | Date of Receipt | Amount claimed | Amount of Claim Admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related party? | % of voting share in | | | | | |
| 1 | KB Kookmin Bank | 10.11.2023 | 11,08,18,704.00 | 11,08,18,704.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 1.78% | - | - | - | - | - |
| 2 | Epimoney Private Limited | 13.11.2023 | 3,91,56,849.00 | - | Credit Facilities | - | Personal Guarantee of Directors | No | 0.00% | - | - | 3,91,56,849.00 | - | As per records of the CD, there was an OTS pursuant to which the outstanding amount was paid off |
| 3 | Plus Plus Unified Enagagement Services Pvt Ltd | 25.11.2023 | 1,68,57,123.00 | 1,68,57,123.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 0.27% | - | - | - | - | - |
| 4 | Siemens Factoring Private Limited | 29.11.2023 | 6,76,07,837.00 | 6,76,07,837.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 1.08% | - | - | - | - | - |
| 5 | TATA Capital Financial Services Limited | 04.12.2023 | 4,47,10,009.00 | 4,47,10,009.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 0.72% | - | - | - | - | - |
| 6 | ICICI Bank Limited | 05.12.2023 | 6,53,70,299.00 | 6,53,70,299.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 1.05% | - | - | - | - | - |
| 7 | Mahindra & Mahindra Financial Services Limited | 14.12.2023 | 6,28,96,592.00 | 6,28,96,592.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 1.01% | - | - | - | - | - |
| 8 | Atul Mehta | 06.12.2023 | 17,14,23,926.00 | - | From Director for WC | - | - | Yes | 0.00% | - | - | - | 17,14,23,926.00 | Proof of claim yet to be received from Claimant |
| 9 | Bhavesh Mehta | 06.12.2023 | 15,51,16,103.00 | - | From Director for WC | - | - | Yes | 0.00% | - | - | - | 15,51,16,103.00 | Proof of claim yet to be received from Claimant |
| 10 | Equentia Financial Services Pvt Ltd | 30.01.2024 | 12,28,56,036.00 | - | Credit Facilities | - | Personal Guarantee of Directors | No | 0.00% | - | - | 12,28,56,036.00 | - | As per records of the CD, there was an OTS pursuant to which the outstanding amount was paid off |
| 11 | LivFin India Private Limited | 09.02.2024 | 8,41,36,201.00 | 7,81,89,582.00 | Credit Facilities | - | Personal Guarantee of Directors | No | 1.25% | - | - | 59,46,619.00 | - | Amount admitted as per outstanding reflecting in books of accounts of CD |
| | TOTAL | | 94,09,49,679.00 | 44,64,50,146.00 | | | - | - | 7.16% | | - | 16,79,59,504.00 | 32,65,40,029.00 | - |